

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO THIRD REPORTS
(ENGLISH VERSION)**



Twelfth Lok Sabha

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Twelfth Lok Sabha)

SECOND REPORT

(Presented on 10-3-1999)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Second Report.

2. The Committee met on 8 March, 1999 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to forty-six Bills specified in Appendix.

4. After considering all aspects of the Bill, the Committee recommend that the following Bills be placed in category 'A' :—

1. The Private Investigators Bills, 1998 by Shri Amar Pal Singh.
2. The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998 by Shri Amar Pal Singh.
3. The National Population Policy Bill, 1998 by Shri Amar Pal Singh.
4. The Population Control Bill, 1998 by Dr. T. Subbarami Reddy.
5. The Compulsory Voting Bill, 1998 by Dr. T. Subbarami Reddy.
6. The Provision of Employment Bill, 1998 by Dr. T. Subbarami Reddy.
7. The Forest (Conservation) Amendment Bill, 1998 (*Insertion of new section 3C*) by Shri Bachi Singh Rawat.
8. The House of the People (Administration) Bill, 1998 by Shri G.M. Banatwalla.
9. The Declaration of Assets by Ministers, Members of Parliament and Civil Servants Bill, 1998 by Shri Bachi Singh Rawat.
10. The Reservation (Services and Higher Education) Bill, 1998 by Shri G.M. Banatwalla.
11. The Population Control Bill, 1998 by Shri Bachi Singh Rawat.
12. The Unemployment Allowance Bill, 1998 by Shri R. Sambasiva Rao.
13. The Constitution (Amendment) Bill, 1998 (*Amendment of article 174*) by Shri Mohan Singh.
14. The Indian Penal Code (Amendment) Bill, 1998 (*Amendment of section 376*) by Shri Prabhu Dayal Katheria.
15. The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998 (*Amendment of the Schedule*) by Shri Basudeb Acharia.
16. The Government of Union Territory of Lakshadweep Bill, 1998 by Shri Basudeb Acharia.
17. The States Reorganisation (Amendment) Bill, 1998 (*Amendment of section 51*) by Shri Bhagwan Shankar Rawat.
18. The Constitution (Amendment) Bill, 1998 (*Amendment of article 327*) by Shri Sushil Kumar Shinde.

19. The Constitution (Amendment) Bill, 1998 (*Amendment of article 51A*) by Shri K. C. Kondaiah.
20. The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 1998 (*Amendment of the Schedule*) by Shri Satya Pal Jain.
21. The Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 1998 by Shri Sushil Kumar Shinde.
22. The Abolition of Begging Bill, 1998 by Shri Sushil Kumar Shinde.
23. The Technology Bank of India Bill, 1998 by Shrimati Jayanti Patnaik.
24. The Women Welfare Bill, 1998 by Sharimati Jayanti Patnaik.
25. The Prevention of Sexual Harassment Bill, 1998 by Shrimati Jayanti Patnaik.
26. The Cigarettes (Regulation of Production, Supply and Distribution) Amendment Bill, 1998 (*Amendment of Long Title, etc.*) by Shri P.S. Gadhavi.
27. The Constitution (Amendment) Bill, 1998 (*Amendment of article 239AA*) by Shri Krishan Lal Sharma.
28. The Abolition of Child Labour in Hazardous Employment Bill, 1998 by Shri Sushil Kumar Shinde.
29. The Income-Tax (Amendment) Bill, 1998 (*Amendment of section 10*) by Shri Satya Pal Jain.

The Committee further recommend that the remaining 17 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommended that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
8 March, 1999

17 Phalgun, 1920 (Saka)

P.M. SAYEED,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Private Investigators Bill, 1998 by Shri Amar Pal Singh.	12 of 1998	A	2 hours
2.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1998 by Shri Amar Pal Singh.	8 of 1998	A	2 hours
3.	The National Population Policy Bill, 1998 by Shri Amar Pal Singh.	18 of 1998	A	2 hours
4.	The Constitution (Amendment) Bill, 1998 (Amendment of articles 302 and 304) by Shri Amar Pal Singh.	15 of 1998	B	2 hours
5.	The Population Control Bill, 1998 by Dr. T. Subbarami Reddy.	11 of 1998	A	2 hours
6.	The Compulsory Voting Bill, 1998 by Dr. T. Subbarami Reddy.	9 of 1998	A	2 hours
7.	The Provision of Employment Bill, 1998 by Dr. T. Subbarami Reddy, M.P.	27 of 1998	A	2 hours
8.	The Cinematograph (Amendment) Bill, 1998 (Substitution of new section for section 3, etc.) by Dr. T. Subbarami Reddy.	24 of 1998	B	2 hours
9.	The Forest (Conservation) Amendment Bill, 1998 (Insertion of new section 3C) by Shri Bachi Singh Rawat.	26 of 1998	A	2 hours
10.	The House of the People (Administration) Bill, 1998 by Shri G.M. Banatwalla.	20 of 1998	A	2 hours
11.	The Declaration of Assets by Ministers, Members of Parliament and Civil Servants Bill, 1998 by Shri Bachi Singh Rawat.	13 of 1998	A	2 hours
12.	The Terrorist and Disruptive Activities (Prevention) (Withdrawal of Legal Proceedings) Bill, 1998 by Shri G.M. Banatwalla.	14 of 1998	B	2 hours
13.	The Reservation (Services and Higher Education) Bill, 1998 by Shri G.M. Banatwalla.	25 of 1998	A	2 hours
14.	The Population Control Bill, 1998 by Shri Bachi Singh Rawat.	17 of 1998	A	2 hours
15.	The Unemployment Allowance Bill, 1998 by Shri R. Sambasiva Rao.	19 of 1998	A	2 hours
16.	The Tobacco Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao.	28 of 1998	B	2 hours
17.	The Chilli Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao.	22 of 1998	B	2 hours
18.	The Cotton Growers (Benefit) Bill, 1998 by Shri R. Sambasiva Rao.	29 of 1998	B	2 hours

1	2	3	4	5
19.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 174)</i> by Shri Mohan Singh.	16 of 1998	A	2 hours
20.	The Universities and Colleges (Reservation of Vacancies in Posts for Scheduled Castes and Scheduled Tribes) Bill, 1998 by Shri Mohan Singh.	34 of 1998	B	2 hours
21.	The Indian Penal Code (Amendment) Bill, 1998 <i>(Amendment of section 376)</i> by Shri Prabhu Dayal Katheria.	21 of 1998	A	2 hours
22.	The Scrutiny of Assets of Ministers, Members of Parliament and Public Servants Bill, 1998 by Shri Prabhu Dayal Katheria.	31 of 1998	B	2 hours
23.	The Representation of the People (Amendment) Bill, 1998 <i>(Insertion of new section 8B)</i> by Shri Prabhu Dayal Katheria.	10 of 1998	B	2 hours
24.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 311)</i> by Shri Basudeb Acharia.	35 of 1998	B	2 hours
25.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1998 <i>(Amendment of the Schedule)</i> by Shri Basudeb Acharia.	36 of 1998	A	2 hours
26.	The Government of Union Territory of Lakshadweep Bill, 1998 by Shri Basudeb Acharia.	43 of 1998	A	2 hours
27.	The Persons with Disabilities (Equal) Opportunities, Protection of Rights and Full Participation Bill, 1998 <i>(Amendment of section 33)</i> by Shri Bhagwan Shankar Rawat.	42 of 1998	B	2 hours
28.	The States Reorganisation (Amendment) Bill, 1998 <i>(Amendment of section 51)</i> by Shri Bhagwan Shankar Rawat.	50 of 1998	A	2 hours
29.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 327)</i> by Shri Sushil Kumar Shinde.	49 of 1998	A	2 hours
30.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 171)</i> by Shri K.C. Kondaiah.	57 of 1998	B	2 hours
31.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 51A)</i> by Shri K.C. Kondaiah.	68 of 1998	A	2 hours
32.	The Constitution (Amendment) Bill, 1998 <i>(Insertion of new article 150A)</i> by Shri K.C. Kondaiah.	62 of 1998	B	2 hours
33.	The Constitution (Amendment) Bill, 1998 <i>(Amendment of article 80)</i> by Shri K.C. Kondaiah.	67 of 1998	B	2 hours
34.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 1998 <i>(Amendment of the Schedule)</i> by Shri Satya Pal Jain.	70 of 1998	A	2 hours
35.	The Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 1998 by Shri Sushil Kumar Shinde.	58 of 1998	A	2 hours
36.	The Abolition of Begging Bill, 1998 by Shri Sushil Kumar Shinde.	72 of 1998	A	2 hours

1	2	3	4	5
37.	The Technology Bank of India Bill, 1998 by Shrimati Jayanti Patnaik.	59 of 1998	A	2 hours
38.	The Women Welfare Bill, 1998 by Shrimati Jayanti Patnaik.	66 of 1998	A	2 hours
39.	The Prevention of Sexual Harassment Bill, 1998 by Shrimati Jayanti Patnaik.	61 of 1998	A	2 hours
40.	The Constitution (Amendment) Bill, 1998 (<i>Insertion of new Chapter V-A, etc.</i>) by Shrimati Jayanti Patnaik.	69 of 1998	B	2 hours
41.	The Cigarettes (Regulation of Production, Supply and Distribution) Amendment Bill, 1998 (<i>Amendment of Long Title, etc.</i>) by Shri P.S. Gadhavi.	74 of 1998	A	2 hours
42.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 51A</i>) by Shri Krishan Lal Sharma.	63 of 1998	B	2 hours
43.	The Constitution (Amendment) Bill, 1998 (<i>Amendment of article 239AA</i>) by Shri Krishan Lal Sharma.	64 of 1998	A	2 hours
44.	The Prevention of Insults to National Honour (Amendment) Bill, 1998 (<i>Amendment of section 3</i>) by Shri Krishan Lal Sharma.	65 of 1998	B	2 hours
45.	The Abolition of Child Labour in Hazardous Employment Bill, 1998 by Shri Sushil Kumar Shinde.	76 of 1998	A	2 hours
46.	The Income-Tax (Amendment) Bill, 1998 (<i>Amendment of section 10</i>) by Shri Satya Pal Jain.	60 of 1998	A	2 hours